

**GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP**

LOK SABHA

**UNSTARRED QUESTION No. 3315
TO BE ANSWERED ON 22.03.2017**

COMPREHENSIVE SKILL DEVELOPMENT POLICY

QUESTION

3315. SHRI FEROZE VARUN GANDHI:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) whether the Government is considering synchronizing the activities of various skill development agencies in order to evolve a comprehensive skill development policy in the country;
- (b) if so, the details thereof;
- (c) whether the Government is considering a Public Private Partnership (PPP) model for skill development course by global major and top Indian companies;
- (d) if so, the details thereof; and
- (e) the details of road map charted out by the Government as part of the National Skill Development Mission?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF
SKILL DEVELOPMENT AND ENTREPRENEURSHIP
(SHRI RAJIV PRATAP RUDY)**

(a) to (d) Recognizing the imperative need for skill development, National Skill Development Policy was formulated in 2009. Given the paradigm shift in skilling and entrepreneurship ecosystem in the country and the experience gained through implementation of various skill development programmes, there was an imminent need to review the existing policy. Moreover, the 2009 Policy itself provides for a review every five years to align the policy framework with the emerging trends in the national and international milieu. National Policy for Skill Development and Entrepreneurship 2015 supersedes the policy of 2009. The Government has notified the National Policy for Skill Development and Entrepreneurship, 2015 on 15th July, 2015 with the following objectives:-

- (i) the core objective of the policy is to empower the individual, by enabling her/him to realize their full potential through a process of lifelong learning where competencies are accumulated via instruments such as credible certifications, credit accumulation and transfer, etc. As individuals grow, the society and nation also benefit from their productivity and growth; and
- (ii) the core objective of the entrepreneurship framework is to coordinate and strengthen factors essential for growth of entrepreneurship across the country.

The policy framework has been developed to accomplish the vision of Skill India by adhering to the objectives made under the National Policy for Skill Development and Entrepreneurship, 2015. The framework outlines eleven major paradigms and enablers to achieve these objectives of skilling India viz:- Aspiration and Advocacy; Global Partnership; Capacity; Outreach; Quality; ICT Enablement; Synergy; Trainers and Assessors; Mobilization and Engagement; Inclusively; and Promotion of skilling among women.

Directorate General of Training under this Ministry is assisting State Governments in modernization and upgradation of Government Industrial Training Institutes (ITIs) through various schemes. Under the scheme of 'Upgradation of 1396 Government ITIs through Public Private Partnership (PPP)', a total number of 1227 Government ITIs have been covered in 31 States/Union Territories (UTs). Each ITI has constituted Institute Management Committees (IMC) Society which is headed by Industry Partners. Besides, National Skill Development Corporation (NSDC) under Ministry of Skill Development & Entrepreneurship is a PPP has entered into partnership with various leading private companies like IL&FS, AISECT Skill Mission Society, NIIT Yuva Jyoti Ltd., Rooman Technologies Pvt. Ltd., etc. with the objective to catalyse the private sector in skill development.

(e) Ministry of Skill Development & Entrepreneurship had launched the National Skill Development Mission on 15th July, 2015 with the aim to provide a strong institutional framework at the Centre and in States for implementation of skilling activities in the Country. Key institutional mechanisms for achieving the objectives of the Mission have been divided into three Tiers. The Mission consists of Governing Council at Apex Level, a Steering Committee and a Mission Directorate as the executive arm of Mission.

Mission Directorate is supported by three other institutions viz (i) National Skill Development Agency (NSDA); (ii) National Skill Development Corporation (NSDC); and (iii) Directorate General of Training (DGT) – to facilitate smooth functioning of the national institutional mechanism. At State level, States have been encouraged to create State Skill Development Mission (SSDM) along the lines of National Skill Development Mission with a Steering Committee and Mission Directorate at State Level.

Further, NSDM initially consists of seven Sub-Missions in priority areas namely Institutional Training, Infrastructure, Trainers, Overseas employment, Convergence, sustainable livelihoods and leveraging Public Infrastructure.
